

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1752  
ANSWERED ON:04.08.2010  
EXORBITANT FEES CHARGED BY KVs  
Sudhakaran Shri K.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government has received numerous complaints from various organizations/bodies regarding the exorbitant fees being charged by Kendriya Vidyalayas;
- (b) if so, the details thereof; and
- (c) the action taken by the Government thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) & (b): No Sir. There are some sporadic complaints regarding fees being charged in Kendriya Vidyalayas (KVs).

(c): KVs are set up primarily to cater to the educational needs of the wards of transferable Central Government employees. The tuition fees in KVs have been revised with effect from 01-10-2009. Prior to that, the fees were last revised on 01-10-1998. In the light of the increase in reimbursement of tuition fees of the children of Central Government employees by the Government following the implementation of the recommendations of 6th Central Pay Commission, Kendriya Vidyalaya Sangathan (KVS) enhanced the tuition fees in KVs with effect from 01-10-2009.

KVS does not charge any tuition fee from students of classes I to VIII. Tuition fee is charged only from class IX onwards. Further all the students belonging to SC, ST as well as girls, the disabled and those belonging to families below poverty line are also exempted from payment of tuition fee.